

1971-72 के लिये कितनी राशि की मांग की गई है ?

कृषि मंत्रालय में राज्य मंत्री (श्री शेर सिंह) : (क) जी हां। ग्राम रोजगार की त्वरित योजना के अन्तर्गत अब तक मध्य प्रदेश के उन चालीन जिलों के लिए प्रस्ताव प्राप्त हो चुके हैं। सोलह जिलों के प्रस्तावों को मंजूर किया जा चुका है।

(ख) इस योजना को राज्य के समस्त 43 जिलों में लागू करने का प्रस्ताव है। प्रत्येक जिले में कम से कम 1000 व्यक्तियों को ज्यादा से ज्यादा 100 रु० प्रतिमास प्रति व्यक्ति तक की मजदूरी पर वर्ष भर में लगभग 10 महीनों की अवधि के लिये रोजगार सुलभ किया जायगा।

(ग) यह योजना पहली अप्रैल, 1971 से केन्द्रीय क्षेत्र की योजना के रूप में चालू की गई है और 1970-71 में कोई धनराशि नहीं दी गई थी। 1971-72 में मध्य प्रदेश सरकार को इसके 43 जिलों के लिए 12.50 लाख रु० प्रति जिला प्रतिवर्ष की दर से कुल 537.50 लाख रु० की धनराशि दिए जाने की सम्भावना है।

Committee on Rehabilitation of Disabled Miners

1816. SHRI ROBIN SEN :
SHRI B. N. REDDY :

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether Government have set up any Committee under the Chairmanship of Director-General of Mines Safety to go into the problem of disabled Miners and their rehabilitation ;

(b) whether the Committee has submitted its report ; and

(c) if so, the broad recommendations of the report and the action taken thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI BALGOVIND VERMA) : (a). Yes, Sir,

(b) Not yet.

(c) Does not arise.

Expert Committee on Working Hours for Mine Workers

1817. SHRI ROBIN SEN :
DR. SARDISH ROY :

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether Government have set up an Expert Committee to go into the question of working hours for Mine workers ;

(b) if so, the main recommendations of the Expert Committee ; and

(c) if no report has been submitted the reason for the delay and when it is going to be submitted ?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI BALGOVIND VERMA) : (a) A Committee has been set up to carry out investigations into the occurrence of fatigue amongst mine workers. On the basis of its investigations, the Committee is to make such recommendations as may be appropriate, including recommendations as to working hours.

(b) The Committee has not yet submitted its report.

(c) Investigations are yet to be completed in a number of mines. The report may be submitted in 1973.

Dispersal of Refugees from East Bengal

1818. SHRI P. VENKATASUBBAIAH :
SHRI H. N. MUKERJEE :

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether at the recent conference of the Chief Ministers of West Bengal, Bihar, Assam and Meghalaya, it was decided to send the refugees from East Bengal to different States ; and

(b) if so, whether steps are being taken to send the refugees to different States ?